

**Statement***Details of new Titles (English)  
in the Press*

S. No.	Titles
1.	Lawns and Gardens
2.	K. Kamraj
3.	President Sanjiva Reddy— Speeches
4.	K. M. Munshi
5.	Dhandu Keshav Karve
6.	Vithal Bhai Patel
7.	Sands Bloom
8.	Guler Painting
9.	Children's Literature in Indian Languages
10.	C. V. Raman
11.	Policy Making in Government
12.	India in World Sports
13.	Asthetician
14.	Mass Media in India—1980-81
15.	India's Struggle-Quarter of a Century 1921-45, Vol. I
16.	Shri Aurobindo Biography
17.	Essays of Indian Economics.

**Demand for Kerosine Oil by States  
and Union Territories**

9835. DR. BASANT KUMAR PANDIT : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what was the total demand for kerosine oil by each State and Union Territory during 1979, 1980 and 1981 and the actual supplies effected ;

(b) whether Government propose to revise the out-moded norms of basing the kerosine assessment on historical factors, ad-hoc annual growth rate and movement capacity to a more modern and up-to-date system ;

(c) what efforts have been made to open new supply points to backward districts, tribal and hilly areas by appointing more agencies and Multipurpose Distribution Centres ;

(d) what is the assessed demand for the whole country in 1982 and how much of this is expected to be supplied ; and

(e) the expected production of kerosine oil in the country and quantity that will be imported in 1982 ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) It is not possible to indicate the demand for kerosine oil of each State/Union Territory during 1979, 1980 and 1981. However the Statewise sales of kerosine effected during 1979, 1980 and 1981 are given in the enclosed statement.

(b) The present system of kerosine allocation, based on a reasonable growth rate over the historical allocations/sales is, by and large, working satisfactorily. However, if some difficulty is brought to the notice of Government of India by any State Government/Union Territory, it is considered, and if needed, ad-hoc releases of kerosine are made.

(c) The Oil companies have taken steps to set up company-operated kerosine depots in certain remote areas so as to bring this product within easily accessible distance from the consuming locations and to bring about a reduction in the retail selling price of kerosine by reducing the cost of supply. The oil industry is conducting a survey in consultation with the State Government for establishing the feasibility of new SKO (Kerosine)/LDO (Light Diesel Oil) dealerships at each unrepresented block Headquarters/Tehsil

Headquarters in each State depending upon the potential available. Once these surveys are completed and locations identified, this would automatically take care of the backward/Tribal districts as well as hilly areas. No new Multi Purpose Distribution Centres (MPDCs) are being set up by the oil companies. Only the existing retail outlets in the rural and semi-urban areas are converted as MPDCs, wherever feasible, except for the sale of kerosine.

(d) and (e). The demand and products are generally assessed on a financial year basis. The estimated demand, indigenous production and imports of kerosine during 1982-83 are as under :

*Figures in million tonnes*

Year	Estimated demand	Estimated production	Estimated imports
1982-83	5.2	3.3	2.1

The assessed demand is expected to be met in full.

#### Statement

*State-wise sales of Kerosine Oil during 1979, 1980 & 1981*

(Qty. '000' Tonnes)

State/Territory	1979	1980	1981*
<b>A. STATES :</b>			
Andhra Pradesh	283	307	331
Assam	122	92	126
Bihar	203	216	250
Gujarat	366	382	433
Haryana	64	68	77
Himachal Pradesh	14	15	17
Jammu & Kashmir	25	26	31
Karnataka	210	226	251
Kerala	122	130	136
Madhya Pradesh	187	185	209
Maharashtra	769	809	866
Manipur	8	7	12
Meghalaya	7	5	7
Nagaland	4	5	5
Orissa	68	72	82
Punjab	133	143	172

Rajasthan	116	123	138
Sikkim	3	4	4
Tamil Nadu	324	354	378
Tripura	9	8	11
Uttar Pradesh	358	371	436
West Bengal	346	376	431
<b>TOTAL A</b>	<b>3741</b>	<b>3924</b>	<b>4403</b>

#### B. UNION TERRITORIES :

Andaman & Nicobar	1	1	1
Arunachal Pradesh	1	3	2
Chandigarh	8	9	10
Delhi	102	115	135
Dadra & Nagar Haveli	—	Neg.	Neg.
Goa Daman & Diu	13	14	15
Lakshadweep	Negligible	Negligible	Negligible
Mizoram	3	2	2
Pondicherry	7	7	8
<b>TOTAL B</b>	<b>135</b>	<b>151</b>	<b>173</b>

**GRAND TOTAL (A & B)** 3876 4075 4576

NOTE : Figures represent dispatches from depots situated in various States.

\* Provisional

#### Setting up T. V. Station at Ayodhya, U.P.

9836. SHRI RAJESH KUMAR SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal under consideration of Government to set up a T.V. Station at Ayodhya in U.P. State ;

(b) if so, the time which the station will be set up and will start functioning ; and

(c) funds allocated for the purpose.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) : (a) No, Sir.